

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
P & S JEWELLERY LTD.**

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	P&S JEWELLERY LTD.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	1/2/1996
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES , MAHARASHTRA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	11-96788
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	SAKINA MANZIL NO.2 ,4 TH FLR, RAJA RAM MOHAN ROY ROAD, NEW CHARNI ROAD, MUMBAI-400 004
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	29/5/2017
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	24/11/2017
8.	NAME, ADDRESS, EMAIL ADDRESS AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	VIPUL K .CHOKSI IBBI/IPA-001/IP-00560/2016-2017/2075 Email address: vipulchoksi.ip@gmail.com 38,BOMBAY MUTUAL BUILDING ,2 ND FLR, DR.D.N.ROAD, FORT, MUMBAI -400001
9.	LAST DATE FOR SUBMISSION OF CLAIMS	12/06/2017

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process against P&S JEWELLERY LTD. on 29.05.2017

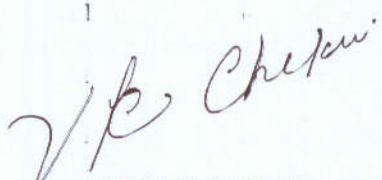
The creditors of P&S JEWELLERY LTD , are hereby called upon to submit a proof of their claims on or before 12.06.2017 to the interim resolution professional at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

Date 01/06/2017
Place: Mumbai


VIPUL K CHOKSI
INTERIM RESOLUTION PROFESSIONAL